

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 134 of 2020

IN THE MATTER OF:

Macquarie SBI Infrastructure Investment

Pte Ltd. & Anr.

...Appellants.

Versus

Soham Renewable Energy India Pvt. Ltd. & Ors.

...Respondents.

Present:

For Appellant: Mr. Arun Kathpalia and Mr. Krishnendu Dutta, Sr. Advocates with Ms. Saumay Kapoor, Mr. Manu Mishra and Ms. Sonam Gupta, Advocates.

For Respondent: Mr. Aditya Chatterjee and Mr. Nitya Kalyani, Advocate for R-1&8

Mr. Udaya Holla, Sr. Advocate with Ms. Neha Mathen, Mr. Pradeep Nayak KSP, Ms. Sahilja Nujs, and Mr. R.V. Gautham, Advocates for R- 2 to 6.

With

Company Appeal (AT) No. 135 of 2020

IN THE MATTER OF:

Macquarie SBI Infrastructure Investment

Pte Ltd. & Anr.

...Appellants.

Versus

K. Sadananda Shetty & Ors.

...Respondents.

Present:

For Appellant: Mr. Arun Kathpalia and Mr. Krishnendu Dutta, Sr. Advocates with Ms. Saumay Kapoor, Mr. Manu Mishra and Ms. Sonam Gupta, Advocates.

For Respondent: Mr. Udaya Holla, Sr. Advocate with Mr. Pradeep Nayak KSP, Ms. Shailja Nujs and Ms. Neha Mathen, Advocates for R-1-5.

Mr. Aditya Chatterjee and Mr. Nitya Kalyani, Advocates for R-6-12.

Mr. R.V. Gautham, Advocate for R-13

ORDER
(Virtual Mode)

19.01.2021 Today, these Part Heard matters are listed, however, the date has been fixed on 05th February, 2021.

One of the Member of this Bench is under Transfer, therefore, the matters are released from Part Heard matters. Let the matters be listed before Appropriate Bench 'For Hearing' on **05th February, 2021**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

SC/Kam.

Company Appeal (AT) Nos. 134 & 135 of 2020